



HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF SECOND APPEAL (SINGLE BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	SA/42/2011	ANTONIO FRANCISCO LIGORIO FERNANDES AND 3 ORS., VS INACIO FILIPE FERNANDES AND 12 ORS.,	MR. SUDIN USGAONKAR	MR. J. GODINHO FOR R. 3. MR.M.S.JOSHI FOR R.4 TO 13.
2	SA/145/2011	CARLOS TAVORA VS PETER PRABHU AND ANR.,	ADV. SHIRODKAR AKSHAY ANIL	MR. RAJENDRA CHODANKER FOR RESP. 2.
3	SA/148/2011	MATHEW C. FERNANDES AND ANR., VS AUREA GAMA FIGUEIREDO AND 10 ORS.,	ADV. JOSEPH VAZ APELLANT NO. 1 & 2	MR. RYAN MENEZES FOR RESP.6 TO 11.
4	SA/149/2011	ALEX PEREIRA AND 6 ORS., VS LACER ORLANDO CRASTO AND ANR.,	ADV. DHAVAL DAMODAR ZAVERI	
5	SA/151/2011	JOSEPH ANTHONY FELIX D'SILVA AND ANR., VS PAUL C. FERNANDES	ADV. SHENVI KAKODKAR PRANAV SURYAJI	ADV. PRASHEEN LOTLIKAR FOR R.NO.1 ADV. PRASHEEN LOTLIKAR FOR R.NO. 1(A) TO 1(D)
6	SA/157/2011	UMESH RATNAKAR HATTIKUDUR THROUGH HIS CONSTITUTED ATTORNEY MR. GREGORIO DOMINGOS AFONSO VS VIS VAS BUILDERS AND 3 ORS.,	MR. P. S. LOTLIKAR MR. H.KANKONKAR	ADV. C. A. COUTINHO, ADV. S. REDKAR FOR R NO. 4.
7	SA/162/2011	KUSUM ALIAS ROSHAN THEWA VELIP AND 9 ORS., VS GUNAVATI LADU VELIP AND 12 ORS.,	MR. R. G. RAMANI	
8	SA/166/2011	JENNIFER MESSIAS VS	MR. P.S. RAO	ADV. V. MENEZES FOR R.NO.1.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THOMAS BRAGANZA AND 2 ORS.,		ADV. JOAQUIM GODINHO FOR R.NO. 3
9	SA/2/2012	KILITO MARINE SERVICE THROUGH THEIR P.O.A SHRI KISHORE TOLANI, VS SIDDHARTH ORE CARRIERS AND ANR.,	MR. NITIN SARDESSAI MR. DEEP SHIRODKAR L. RAGHUNANDAN S. KUDCHADKAR	ADV. A. D. BHOBE FOR R.NO.2
10	SA/3/2012	THE NEW INDIA ASSURANCE CO. LTD., AND 2 ORS., VS JOHN FERNANDES AND ANR.,	ADV. CHRISTABEL AFONSO	ADV. SHAMBHU S. KAKODKAR FOR R.NO.1
	WITH SA/7/2012	THE NEW INDIA ASSURANCE CO. LTD., AND 2 ORS., VS JOHN FERNANDES AND ANR.,	ADV. CHRISTABEL AFONSO	ADV. SHAMBHU S. KAKODKAR FOR R.NO.1.
11	SA/6/2012	LAWRENCE MARTIN D'COSTA (SINCE DECEASED) THROUGH LR'S AND ANR., VS FATIMA BRAGANZA AND ANR.,	MR. A. D. BHOBE	ADV. JAYANT PANDURANG MULGAONKAR ADV. SWATI S KAMAT WAGH FOR R. NO. 2 SONA PEDNEKAR JAGANNATH JAYANT MULGAONKAR
12	SA/11/2012	PRABHAKAR PANDURANG NAIK DESSAI AND ORS., VS TOLU PAICA VELIPO (SINCE DECEASED) THR. LRS. AND 47 ORS.,	PRASHEEN LOTLIKAR MR. K. SURJUSE MR. H. KANKONKAR	ADV. C. A. COUTINHO FOR R NOS. 1 TO 35.
13	SA/18/2012	JOSE ALBINO DE MATOS PEREIRA REP. BY P.O.A MR. RUI ESTANISLAU FERNANDES AND 2 ORS., VS FERNANDO D'COSTA AND 7 ORS.,	MR. M. P. ALMEIDA	ADV. D. J. PANGAM FOR R.NO.8. ADV. J. ABREU LOBO , FOR R.NO. 3, 4, 5. ADV. M.S. JOSHI FOR R.NOS. 6 & 7. ADV. VALMIKI MENEZES FOR R.NO. 1 TO 3 ADV. VALMIKI MENEZES FOR R.NO. 4 & 5
14	SA/25/2012	HANUMANT R. PHADE AND	MR. P. S. LOTLIKAR	ADV. J. GODINHO FOR

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		ANR., VS RAMESH MAHADEV CHODANKAR ALIAS PEDRO JACKY PEREIRA		THE RESPONDENT.
15	SA/28/2012	SNEHAL SARDESSAI AND 4 ORS., VS SMITA A. KAMAT, AND 10 ORS.,	SHRI. ARUN TALAULIKAR	ADV. ABHIJEET A. KAMAT FOR R.NOS. 1 TO 5.
16	SA/29/2012	KANIKA ALIAS NAGINI KASHINATH FAL DESSAI AND 2 ORS., VS RUKMINI RAMDAS FAL DESSAI.,	SHRI. NITIN SARDESSAI	ADV. GALILEO TELES ADV. GALILEO FRANCISCO TELES FOR R.NO.1(F&H) ADV. GALILEO FRANCISCO TELES FOR R.NO. 1(J)& 1(N) ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO.1(F&H) ADV. DEEPAK FADKE FOR R.NO.1(F&H) ADV. AUSTIN FERNANDES FOR R.NO. 1(J)& 1(N) ADV. DANIELLA GUEDES FOR R.NO.1(F&H)
17	SA/51/2012	STELLA LAWRENCE FREITAS, REP. BY CONSTITUTED ATTORNEY, HER DAUGHTER MARIA LAWRENCE FREITAS., VS KAMLAVATI KASHINATH RAGJI ARLEKAR AND ANR.,	PRASHEEN LOTLIKAR	ADV. ASHWIN D. BHOBE ADV. ASHWIN D. BHOBE FOR R. NO. 2
18	SA/53/2012	RAM BHOIRO VELIP AND 6 ORS.,THROUGH POA SHRI RAJENDRA BABU VELIP., VS COMMUNIDADE OF AGONDA THROUGH OFFICE OF CHAUDI CANACONA REP. BY ITS ATTORNEY SHRI. DHIRAJ NAIK .,	MR. SHIVAN DESSAI SHRI. VIRENDRA PARSHEKAR KETAKI PEDNEKAR SHALAKA SHELKE	ADV. P. A. KAMAT FOR R - 1 THROUGH POA.
	WITH	RAM BHOIRO VELIP AND 6	VIRENDRA PARSEKAR	

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	MCA/744/2012 IN SA/53/2012	ORS.,THROUGH POA RAJENDRA BABU VELIP., VS COMMUNIDADE OF AGONDA THROUGH OFFICE OF CHAUDI CANACONA REP. BY ITS ATTORNEY DHIRAJ NAIK .,		
19	SA/63/2012	SARASWATI NARAYAN SHETGAONKAR AND 2 ORS., VS CHANDRAKANT S. SHETGAONKAR AND 11 ORS.,	VALMIKI MENEZES	ADV. R. GAWAS FOR R NOS. 1 AND 2.
20	SA/70/2012	ROMANO LUIS FERNANDES (SINCE DECEASED) REP. BY LR'S AND ANR., VS SILVESTRE MASCARENHAS AND ANR.,	VILAS P. THALI	ADV. MAHESH AMONKAR FOR R.NO.1 AND 2
	WITH CA/98/2012 IN SA/70/2012	ROMANO LUIS FERNANDES (SINCE DECEASED) REP. BY LR'S AND ANR., VS SILVESTRE MASCARENHAS AND ANR.,	VILAS P. THALI	ADV. MAHESH AMONKAR FOR R.NO.1 AND 2
21	SA/72/2012	SADANAND SHANKAR NAIK ALORNEKAR AND ANR., VS PRASANNA GANGARAM GOVEKAR AND ORS.,	S.G.BHOBE	ADV. ARJUN NAIK FOR R NOS. 1 AND 2.
22	SA/90/2012	KASHINATH FERNANDES ALIAS LUCAS FERNANDES VS AGARWAL MINERALS (GOA PVT. LTD) REP THROUGH ITS CONSTITUTED ATTORNEY SHRI J.P. COSTA	A.D. BHOBE	
23	SA/93/2012	CANDIDA DA COSTA VS RAJENDRA DA COSTA AND	MR. USGAONKAR	SUDESH ADV. ABHIJEET A. KAMAT, FOR R. NO. 2

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		ANR.,		
24	SA/94/2012	ASHA SHAIKH AND 6 ORS., VS GEORGINA PEREIRA AND 6 ORS.,	MR. USGAONKAR	SUDESH C.A. COUTINHO R.NOS. 1 AND 2
25	SA/96/2012	ALBERTINA JOAO D'SOUZA AND ANR., VS SHANTABAI MANGUESH MANDREKAR AND 7 ORS.,	AGNELO F DINIZ	ADV. J. P. MULGAONKAR FOR R.NO. 1
	WITH SA/97/2012	ALBERTINA JOAO D'SOUZA AND ANR., VS SHANTABAI MANGUESH MANDREKAR AND 7 ORS.,	AGNELO F DINIZ	
26	SA/103/2012	MANGUESH RAGHUVIR BANDODKAR VS MARIA MARCELINA DA PIEADADE CLEMENTE E COSTA (DEC.) THROUGH LR'S MISS NEZ LUDICINA DA COSTA	A.D. BHOBE	ADV. ANTHONY D'SILVA
27	SA/104/2012	ABELINE NAZARETH E FERNANDES (DECEASED) THROUGH LR'S VS JOHNNY FERNANDES AND 4 ORS.,	MR. P. S. LOTLIKAR	SHRI S. NARVEKAR FOR RESPONDENT
28	SA/107/2012	VILLAGE PANCHAYAT OF CHICALIM THROUGH ITS SECRETARY AND ANR., VS PEDRO BARBOSA.,	MR. ZELLER DE SOUSA	
29	SA/112/2012	WELLINGTON DIAS AND ANR., VS LOURDINHA FERNANDES AND ANR.,	GALILEO FRANCISCO TELES	ADV. C. A. COUTINHO, FOR R.NO. 1 AND 2
30	SA/119/2012	VASUDEV LAXMAN PEDNEKAR (DECEASED) THROUGH LR'S VS BLASCO WILLIAM	SHAIKH VAHIDULLA	ADV. S. R. RIVANKAR

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		PEREIRA		
31	SA/123/2012	RAMDAS CHANDRAKANT NAIK AND ORS., VS MARIA ALEXANDER SILVIA DELFINA LOURENCO MIRANDA	MR. D. J. PANGAM	ADV. J. ABREU LOBO FOR R.NO. 1
	WITH CA/175/2012 IN SA/123/2012	RAMDAS CHANDRAKANT NAIK AND ORS., VS MARIA ALEXANDER SILVIA DELFINA LOURENCO MIRANDA	MR. D. J. PANGAM	ADV. J. ABREU LOBO FOR R.NO. 1
32	SA/131/2012	RAJAN VINAYAK LOTLIKAR PROPRIETOR OF M/S RAJ JEWELLERS VS THE GOA STATE COOPERATIVE BANK LTD., THROUGH ITS MD (IN-CHARGE) MR. A. V. SHINDE AND 2 ORS.,	ADV. BHOBE SHRADHA SUBHASH FOR APPELLANT ADV. ASHWIN D. BHOBE FOR APPELLANT	
33	SA/145/2012	RAMCHANDRA G. HALWAI VS HDFC BANK LIMITED REP. BY ITS BRANCH MANAGER AND 7 ORS.,	R.G. RAMANI	
34	SA/149/2012	JOHN STANISLAUS LUIS VS ANTHONY REBELLO REPRESENTED BY HIS ATTORNEY SMT. IRENE REBELLO and 2 ORS.,	VALMIKI MENEZES	MR. A. D. BHOBE FOR R-1 ADV. A. D. BHOBE FOR R.NO. 3
35	SA/150/2012	THE CHIEF OFFICER CANACONA MUNICIPAL COUNCIL AND ANR., VS SOCORRO FERNANDES	MR. SUDESH USGAONKAR	ADV. NITIN SARDESSAI FOR R.NO. 1
36	SA/151/2012	LEONILGILDA MARIA FERROZ E BRITTO., VS NANI RAMCHANDRA BANAULIKAR (SINCE DEC.) REP. BY LR'S AND ORS.,	MR. P. S. LOTLIKAR	ADV. SUDIN M. S. USGAONKAR, FOR R.NO. 1-A, 2, 3, 4

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37	SA/163/2012	BRAZ PEREIRA AND ANR., VS GASPER JOSE FIDELIS ANTONIO PEREIRA (SINCE DEC.) THOROUGH LR'S AND 17 ORS.,	C.A. COUTHINHO WITH ADV. MR. S. REDKAR	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.8 ADV. GINA MARIA ALMEIDA FOR R.NO.8 ADV. NIGEL JOHN FERNANDES FOR R.NO.8
38	SA/167/2012	SATYABHAMA P. PRABHU DESSAI AND OTHERS VS BABY S. PRABHU DESSAI (SINCE DECEASED DELETED), AND OTHERS	SHIVAN DESAI	ADV. NITIN SARDESSAI FOR R.NOS.2 TO 5 AND 6A TO 6D.
39	SA/168/2012	JOAQUIM JERONIO FERNANDES AND ANR., VS JOANITA FERNANDES AND 13 ORS.	D.G.PANGAM ADV. NIGEL JOHN FERNANDES FOR P. NO. 2	ADV. VALMIKI MENEZES FOR R.NO. 1
40	SA/181/2012	VITHOBA BABUSSO ADEL AND ANR., VS SUDHAKAR FOTTO DESSAI AND 9 ORS.,	D. J. PANGAM ADV. PARIKSHIT S. SAWANT THE APPELLANT NO.2(A-G) ADV. NEEHAL S. VERNEKAR THE APPELLANT NO.2(A-G)	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO 1 AND 2
41	SA/184/2012	YATISH ATMANAND VARDE AND ANR., THROUGH THEIR ATTORNEY SHRI ATMANAND VARDE VS THE BICHOLIM VIVIDH KARYAKARI SAHAKARI SOCIETY LTD., THROUGH ITS SECRETARY SHRI RAJENDRA LANJEKAR	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR	ADV. A. A. AGNI FOR R. NO. 1
42	SA/185/2012	HAZRAT BI SHAIKH VS HUSSAINSAB ALLABAX BOODI	AGHA IFTIKHAR	ADV. SAGAR MALKARNEKAR
43	SA/190/2012	BALKRISHNA NAIK AND ORS., VS SANTOSH S. GAONKAR AND 3 ORS.,	R.G. RAMANI	ADV. SUDIN MANOHAR USGAONKAR FOR R. NOS. 1 AND 4.
44	SA/2/2013	SHANTI SHETKAR	SANDESH D. PADIYAR	ADV. MRS. ANITA

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		VS RAJARAM CHOPDEKAR		THORAT ADV. G. NAGVENKER FOR R.NO. C TO L ADV. ANITA THORAT FOR LR. NO. A & B
45	SA/10/2013	LIGORIO PEREIRA AND 3 ORS., VS ANTONIO ABILIO PEREIRA (DEC.) REP. BY LR'S	VALMIKI MENEZES	ADV. DEVIDAS J. PANGAM FOR R.NO. 1B AND C ADV. LUIS FERNANDES FOR R.NO. 1B & C
46	SA/14/2013	MANGALDAS NAIK VS SARAT PAES	KAKODKAR SHAMBHU SATCHIDANAND	ADV. AGNELO F DINIZ FOR RESPONDENT
47	SA/18/2013	PETER JEROME JOHN EVAGRIS FERNANDES AND ANR., VS TULSIDAS KRISHNA GURAV AND 3 ORS.,	PRASHEEN LOTLIKAR	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO. 1 AND 2
48	SA/28/2013	MAHABALESHWAR RAMCRISHNA NAIK AND 4 ORS., VS DAMODAR CAXINATH NAIK (SINCE DECEASED) AND ORS.,	PRASHEEN LOTLIKAR	ADV. BHASKAR MAHATME FOR RESP. NO. 6 ADV. BHASKAR MAHATME FOR RESP. NO. 2, 4, 5
49	SA/38/2013	SHAIKH NOORMOHAMAD AND ANR., VS SHAIKH YASSIN YAKUB AND ORS.,	ADV. KENY SANMAN RAJANIKANT	ADV. AJIT R. KANTAK FOR R.NO. 1 ADV. ASHWIN D. BHOBE FOR R.NO. 2(F) & 2(G) ADV. AJIT R. KANTAK FOR R.NO. 2(A) TO 2(E) ADV. R. GAWAS FOR R.NO. 2(F) & 2(G)
50	SA/43/2013	SHAIKH ABDUL KADIR., VS SHAIKH KAMRUDDIN AND 2 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1 AND 2
51	SA/45/2013	BASTENA D'SA GONSALVES ALIAS SEBASTEANA D'SA., VS MARIA DOMINGO PEREIRA AND ANR.,	ADV. R.G. RAMANI	ADV. JOSEPH VAZ FOR RESPONDENT NO. 1

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52	SA/53/2013	RAMCHANDRA LAXMAN GAONKAR (SINCE DECEASED) THROUGH LR'S AND ANR., VS YESHWANT VITHAL GAONKAR (SINCE DECEASED) THROUGH HIS LR'S AND 2 ORS.,	ADV. LOTLIKAR	PRASHEEN ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1ATO1E,
	WITH CA/104/2013 IN SA/53/2013	RAMCHANDRA LAXMAN GAONKAR (SINCE DECEASED) THROUGH LR'S AND ANR., VS YESHWANT VITHAL GAONKAR (SINCE DECEASED) THROUGH HIS LR'S AND 2 ORS.,	ADV. LOTLIKAR	PRASHEEN ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1ATO1E,
53	SA/61/2013	GOA SHIPYARD LIMITED VS M. LAXIMI NARSAMMA	ADV. MAHATME	BHASKAR
54	SA/62/2013	SALIMA BI SHAIK ALIAS ZEMILA BI SHAIK AND ANR., VS FATIMABI MUZAWAR AND 12 ORS.,	ADV. VISSILI BRAGANZA	LEWIN ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 10 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 4 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 8 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 13 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 5 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 3 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 7 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 9 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 11

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			ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 2
			ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 6
			ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 12
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 13
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 13
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 12
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 12
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 11
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 11
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 10
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 10
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 9
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 9
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 8
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 8
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 7
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 7
			ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 6
			ADV. MARIE ROSETTE PEREIRA FOR R. NO. 6
			ADV. MATONDKAR ANAGHA ARJUN FOR R.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				NO. 5 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 5 ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 4 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 4 ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 3 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 3 ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 2 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 2 ADV. MATONDKAR ANAGHA ARJUN FOR R. NO. 10 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 10
55	SA/77/2013	RAJENDRA GANGARAM PEDNEKAR AND 4 ORS. VS DEVENDRA T. DHAVJEKAR	ADV. VISHNUPRASAD A. LAWANDE	ADV. NITIN SARDESSAI FOR RESPONDENT ADV. DEEP D. SHIRODKAR FOR RESPONDENT ADV. L. RAGHUNANDAN FOR RESPONDENT
56	SA/83/2013	NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS, RAJESH CHEDDA AND ANR. VS ELIZABETH CHANDY AND 2 ORS.	ADV. S. M. SINGBAL	ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1 AND 2
	WITH XOB/10/2015 IN SA/83/2013	ELISABETH CHANDY AND ANR., VS NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS, RAJESH CHEDDA AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. S. M. SINGBAL
57	SA/89/2013	EUGENIO CLEFAS CAEIRO	ADV. PRANAY A KAMAT	ADV. SUDIN MANOHAR

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		AND 8 ORS. VS CHANDRAHAS DHARMU NAIK AND 56 ORS.		USGAONKAR FOR R.NO. 1 AND 2 ADV. SUDIN MANOHAR USGAONKAR R.7,8,10 TO 17,20 TO 23C ADV. PADGAONKAR KISHAN C R.7,8,10 TO 17,20 TO 22 ADV. SUDIN MANOHAR USGAONKAR R.36 TO 43 & 46 ADV. PADGAONKAR KISHAN C R.23C,25,26,26C,27 TO 30 ADV. DALVI GAURI SUKUMAR R.7,8,10 TO 17,20 TO 22, ADV. PADGAONKAR KISHAN C R. 34,35A TO 35 F ADV. DALVI GAURI SUKUMAR R. 23C,25,26,26C,27 TO 30 ADV. PADGAONKAR KISHAN C 36 TO 43 & 46 ADV. DALVI GAURI SUKUMAR R. 34,35A TO 35F ADV. SUDIN MANOHAR USGAONKAR R.25,26C,27 TO 30,34 ADV. DALVI GAURI SUKUMAR R.36 TO 43 & 46 ADV. SUDIN MANOHAR USGAONKAR R.35A TO 35F,
58	SA/91/2013	NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS RAJESH CHEDDA AND ANR. VS KUCKU VERGHESE REP. BY ELIZABETH CHANDI AND ANR.	ADV. S. M. SINGBAL	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. SIYA DHARGALKAR FOR R.NO.1 ADV. RUPA BANAULIKAR FOR R.NO.1
	WITH XOB/7/2015	KUCKU VARGHESE REP. BY ELIZABETH CHANDI	ADV. RYAN DA PIEDADE MENEZES	ADV. S. M. SINGBAL

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	IN SA/91/2013	AND ANR., VS NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS RAJESH CHEDDA AND 2 ORS.,		
59	SA/111/2013	VITHAL ARJUN DABOLKAR VS SATYAWATI A. SHERLEKAR AND ANR.,	ADV. THALMANN PRADEEP PEREIRA	ADV. GAJANAN KORGAONKAR FOR RESPONDENTS ADV. SHIVAN DESAI FOR R.NO.1 & 2 ADV. JATIN RAMAIYA FOR R.NO.1 & 2 ADV. ANIROODH C. SARDESAI FOR R.NO.1 & 2 ADV. KETAKI L. PEDNEKAR FOR R.NO.1 & 2
60	SA/116/2013	GREAVES COTTON LTD. VS SAPNA CERAMICS PVT. LTD.	ADV. AMEY JAGDISH SINAI KAKODKAR	ADV. HANUMANT D. NAIK FOR RESPONDENT
61	SA/117/2013	ZUARI INDUSTRIES LIMITED REP. BY ITS CONSTITUTED ATTORNEY, GIRISH NAIK DESSAI VS R. G. FURTADO	D. J. PANGAM	
62	SA/118/2013	INDIRA ENGINEERING WORKS VS DEMPO MINING CORPORATION PVT. LTD.	ADV. SHIVAN DESAI	ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT
	WITH MCA/621/2014 IN SA/118/2013	INDIRA ENGINEERING WORKS THR. ANANT GOVIND KAMAT VS DEMPO MINING CORPORATION PVT. LTD.,	ADV. SHIVAN DESAI	ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. PALYEKAR VINITA VISHRAM FOR

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63	SA/119/2013	VAMAN NAKUL SHETTY VS VASUDEV TUKARAM SAWANT AMONKAR	ADV. PRASHEEN LOTLIKAR	ADV. SHIVAN DESAI FOR RESPONDENT
64	SA/121/2013	VIVEK KRISHNANTH NAIK VS FOOD CORPORATION OF INDIA THROUGH ITS SR. REGIONAL MANAGER (MAH) HEADED BY DISTRICT MANAGER	R.G. RAMANI	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO. 1
65	SA/122/2013	OJAS ENGINEERING WORKS REP. BY ITS SOLE PROPRIETOR ATCHUT D.KARE AND ANR., VS STATE BANK OF INDIA REP. BY ITS DIVISIONAL MANAGER, V. R. KAMAT	ADV. VIJAY A. PALEKAR	
66	SA/128/2013	JOHN VAZ AND ANR., VS JOSE DE AFONSO MACHADO (SIN. DEC.) THROUGH LR'S. AND ANR.,	ADV. SANDESH D. PADIYAR	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1 AND 2
67	SA/132/2013	SAGAR MAHESH FADTE VS LATA BABLO GAVANDE	ADV. ASHWIN D. BHOBE	
68	SA/134/2013	PETER CAMILO RODRIGUES AND 3 ORS. REP. BY THEIR DULY ATTORNEY APPE. NO. 3. JOSEPH RODRIGUES VS GENEVRA RODRIGUES AND 5 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA ADV. ANAGHA MATONDKAR	ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 4 ADV. GINA MARIA ALMEIDA FOR R.NO. 4
69	SA/137/2013	NARHARI JAIWANT HORNEKAR VS LAXMAN JAIWANT HORNEKAR AND ANR.,	ADV. PARAG RAO	
70	SA/145/2013	MOHAN SHET SHIRODKAR AND ANR., VS	ADV. JAYANT PANDURANG MULGAONKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 4 ADV. S.BHOBE FOR R.NO.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SANJU VENKU SHET SHIRODKAR AND 3 ORS.,	ADV. A. KAISUKAR	1 TO 4
71	SA/146/2013	JULIETA FERNANDES AND ANR., VS EUFEMIA FERNANDES KNOWN AS MARIA R. E. FERNANDES E FURTADO REP. BY RESP. NO.2 AND 6 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1,3 AND 4 ADV. GINA MARIA ALMEIDA FOR R.NO.1,3 & 4 ADV. NIGEL JOHN FERNANDES FOR R.NO.1,3 & 4
72	SA/147/2013	SANVLO DATTA DESSAI VS INDU DATTA NAIK	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	ADV. VALMIKI MENEZES FOR RESPONDENT
73	SA/148/2013	CHANDRAKANT APA MANGAONKAR VS ATMARAM KRISHNA PALIEKAR AND 9 ORS.,	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. PURUSHOTTAM R. KARPE FOR R.NO. 2 AND 3 ADV. GAURI P. KARPE FOR R.NO. 2 & 3 ADV. POONAM V. HALDANKAR FOR R.NO. 1A TO 1C ADV. POONAM HALDANKAR FOR R.NO. 2 & 3 ADV. PURUSHOTTAM R. KARPE FOR R.NO. 1A TO 1C
74	SA/150/2013	GURDEEP SINGH MATREJA VS IONA F. QUADROS COLACO.	ADV. C. A. COUTINHO ADV. SHAILESH REDKAR	ADV. USGAONKAR SUDESH MANOHAR FOR RESPONDENT
75	SA/152/2013	LUIS CESAR LOURENCO (SIN. DEC.) THROUGH LR'S. AND ANR., VS DOMINGOS R. LOURENCO (SIN. DEC.) THROUGH LR'S. AND ANR.,	ADV. R. G. RAMANI	ADV. F.E. NORONHA FOR R.NO. 1D,1D AND R.NO. 2 ADV. PRACHI PRAKASH PRABHU FOR R.NO. 1D,1D & R.NO.
76	SA/153/2013	VIKAS VASSU BENE VS ANAND SHESHGIRI SINAI BENE AND 2 ORS.,	ADV. SOMNATH B. KARPE	ADV. ANANT C. PARSEKAR (FOR CAVEATOR) ADV. ASHWIN D. BHOBE R-3 & COA OF R-1 & 2 ADV. ASHWIN D. BHOBE FOR R.NO.3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. BHOBE SHRADHA SUBHASH FOR R.NO.3
77	SA/1/2014	DINANATH M. MARDOLKAR AND ANR., VS RAJARAM G. NAIK AND 7 ORS.,	ADV. P. RAO ADV. SUNIL REDKAR	ADV. VILAS P. THALI R.NO. 3,4A,4B,4C,4E,4F,4G,R5AN D6 ADV. VILAS P. THALI FOR R.NO.4D,4I,4H,R7,& R8
78	SA/5/2014	BABUSSO SHANKAR KUDNEKAR AND 3 ORS., VS DAYANAND SAKARAM KUNNEKAR AND 4 ORS.,	ADV. R. G. RAMANI	
	WITH SA/8/2014	DAYANAND SAKARAM KUNNEKAR AND 4 ORS., VS BABUSSO SHANKAR KUDNEKAR AND 3 ORS.,	ADV. SANDESH D. PADIYAR ADV. NAIK DESSAI KRISHNA MOHAN ADV. PRASHIL AROLKAR	
79	SA/9/2014	MARGAO CITI CABLE VS ADVANI HOTELS AND RESORTS (INDIA LTD.) REP. BY ITS EXE. DIRECTOR HARESH ADVANI	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. KAIF NOORANI FOR RESPONDENT
80	SA/11/2014	JOHN JOAO DIAS AND ANR., VS GUILHERMINA DIAS AND ANR.,	ADV. SHAILESH REDKAR	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 AND 2 ADV. RICHARD ALMEIDA FOR R.NO. 1 & 2 ADV. JASON FERNANDES FOR R.NO. 1 & 2 ADV. MS. PRIYANKA N. MATLANE FOR R.NO. 1 & 2
81	SA/13/2014	PURUSHOTTAM RAM SHINKRE @ SURESH SHINKRE VS ROSARIO MIGUEL MASCARENHAS AND ANR.,	ADV. VLEDSON LUCIO BRAGANZA ADV. VINOD VISHNU KORGAONKAR	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO.1 AND 2 ADV. SHAILESH REDKAR FOR R.NO. 1 & 2
82	SA/15/2014	SHREE SAGAR STEVEDORES AND 2 ORS., VS SHRI KAUSTUB SHIPPING PVT. LTD. REP. BY ITS	ADV. VINOD VISHNU KORGAONKAR ADV. JOCELYN GODINHO	ADV. SITARAM SINGBAL FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		DIRECTOR BALKRISHNA G. KAMAT		
83	SA/16/2014	PARVATI YESHWANT @ YESO PARAB AND 3 ORS., VS GANGABAI N. ASHWEKAR AND 9 ORS.,	ADV. SUDIN MANOHAR USGAONKAR ADV. SHIRODKAR ALISHA ADV. PALYEKAR VINITA VISHRAM ADV. DALVI GAURI SUKUMAR	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1,2,4,5,7 AND 8 ADV. MARUSHKA DE MONTE FURTADO FOR R.NO. 1,2,4,5,7 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 1,2,4, ADV. MARUSHKA DE MONTE FURTADO FOR R.NO. 6
84	SA/17/2014	DEEPAK SAKARAM SALGAONKAR VS VISHRANTI DHANANJAY SAPERKAR	ADV. VALLABH D. PANGAM FOR PETITIONER U/LAS	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT RESPONDENT ADV. SHAILESH REDKAR FOR RESPONDENT
85	SA/22/2014	SONUM APA KUDAV (SIN. DEC.) REP. BY HIS LR'S., VS PREMABHAI RAJARAM GAWANDE (SINCE DEC.) THR. LRS 2A TO 2G AND 3 ORS.,	ADV. PRASHEEN LOTLIKAR	
86	SA/25/2014	FRANCISCO JOSE GODINHO VS TOMMIE DEAN HARDIN	JOAQUIM GODINHO	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. KHOT UMESH DIVAKAR FOR RESPONDENT
87	SA/26/2014	LUZITO L. A. X. D'COSTA VS MAHABLESHWAR VENKATESH VERLEKAR AND 17 ORS.,	ADV. SUDIN MANOHAR USGAONKAR ADV. PREMA MATKAR ADV. ANIRUDHA A. SINAI BORKAR ADV. PARAG GAJANAN WAGLE	ADV. S. R. RIVANKAR FOR R.NO. 1 AND 2 ADV. RAMA GAJANAN RIVANKAR FOR R.NO. 1 & 2 ADV. SAGAR RIVANKAR FOR R.NO. 1 & 2
88	SA/30/2014	MUNI RAJ VS NARAYAN KRISHNA MALWANKAR AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. NATASHA N. MAYEKAR	
89	SA/34/2014	NICHOLAS SEQUEIRA THR. HIS CONSTITUTED P. O. A. LOURENCO INACIO	ADV. KHOLKAR PREMANAND ANAND ADV. YUVRAJ V. SIRSAT	ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 1 ADV. VINITA D. GAWAS

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		GONSALVES AND ANR., VS CONSTANCIO REBEIRO THR. HIS CONSTITUTED ATTORNEY NETTY GONSALVES AND ANR.,		FOR R.NO. 1
90	SA/35/2014	JOAO ANTAO PEREIRA @ JOAO ADOLFO NORTON SIMAO CIRENEU ANTAO PEREIRA AND ANR., VS SITA ANTAO AND 19 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. USGAONKAR SUDESH MANOHAR FOR RES. 1 AND 2.
91	SA/36/2014	LAXMIBAI ANAND MOPKAR AND 7 ORS., VS RUKMINI VITHAL BALLIKAR (DECEASED THR. LR'S) AND 3 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	
	WITH SA/37/2014	LAXMIBAI ANAND MOPKAR AND 7 ORS., VS RUKMINI VITHAL BALLIKAR (DEC.) THROUGH LR'S. AND 3 ORS.,	ADV. SHAILESH REDKAR ADV. ALMEIDA COUTINHO CLEOFATO GARRETT	ADV. KANSAR AMRUT SHIVRAM R.NO. 1A TO 1F,2,3 AND 4 ADV. JOSEPH VAZ FOR R.NO.1(A) & R-2 ADV. JOSEPH VAZ R-1(B-F) R-3 & 4 ADV. SWATI NAIK R.NO.1(A-F) R-3 & 4
92	SA/47/2014	BHISSO VELIPO AND ANR., VS COMMUNIDADE OF CANACONA , REP. BY ITS ATTORNEY PANDURANGA B. NAIK GAUONKAR	V.R. PARSHEKAR	ADV. MARCELINO C. FERNANDES FOR RESPONDENT
93	SA/49/2014	COMMUNIDADE OF CAVELLOSIM REP. MATHEW RODRIGUES VS SILVERIA CRISTINA REBELLO @ SILVERIA RODRIGUES AND 2 ORS.,	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	ADV. NIGEL DA COSTA FRIAS R.NO. 1,1.1 AND 1.2 ADV. LAXMI SAWANT R.NO. 1,1.1 & 1.2 ADV. PRATIKSHA NAGVENKAR R.NO. 1,1.1 & 1.2
	WITH MCA/470/2014 IN SA/49/2014	COMMUNIDADE OF CAVELLOSIM REP. MATHEW RODRIGUES VS SILVERIA CRISTINA REBELLO @ SILVERIA	ADV. NITIN SARDESSAI ADV. DEEP D. SHIRODKAR ADV. L. RAGHUNANDAN	ADV. NIGEL DA COSTA FRIAS R.NO. 1,1.1 AND 1.2 ADV. PRATIKSHA NAGVENKAR R.NO. 1,1.1 & 1.2 ADV. LAXMI SAWANT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		RODRIGUES AND 2 ORS.,		R.NO. 1,1.1 & 1.2
94	SA/63/2014	JOAQUIM ANTONIO EDUARDO DE LIMA, ALIAS EDWARD JOACHIM D'LIMA AND 2 ORS., VS MANUEL JOSEPH D'LIMA ALIAS MANUEL JOSE D'LIMA AND 8 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS ADV. D. HARMALKAR	ADV. VILAS P. THALI FOR R.NO. 1 TO 4
95	SA/64/2014	JOHN ZACARIAS SEQUEIRA AND ANR., VS THEREZA COELHO AND ANR.,	ADV. DEVIDAS PANGAM ADV. P. SAWANT	J. ADV. PRAVIN FALDESSAI FOR R.NO. 1 ADV. PRIYANKA HAWANOOR FOR R.NO. 1 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.2 ADV. VIDHATI SHETYE FOR R.NO. 1 ADV. MANGUESHKAR KAJOL KAMLESH FOR R.NO.2 ADV. BERNARD FERNANDES FOR R.NO.2 ADV. VENICIA LOURENCO FOR R.NO. 1 ADV. MANSI NAIK FOR R.NO. 1 ADV. VINOD VISHNU KORGAONKAR FOR R.NO.2
96	SA/65/2014	NICOLAU XAVIER TEXEIRA AND ANR., VS MARIANINHA FERNANDES E BARRETO	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. MICAEL ALELUIA CESAR FERNANDES FOR RESPONDENT ADV. CLIFF FERNANDES FOR RESPONDENT ADV. SATISH J. PARULEKAR FOR RESPONDENT ADV. ALBERTO RODRIGUES FOR RESPONDENT
97	SA/66/2014	ARCHDIOCESE OF GOA AND DAMAN PACOPATRIARCAL REP. BY ARCHBISHOP OF GOA REP. THR. P. O. A. FR. V. VAZ VS DEEPAK HARISCHANDRA	ADV. VINOD VISHNU KORGAONKAR ADV. V. BRAGANZA ADV. S. KARPE ADV. JOCELYN GODINHO	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3 ADV. S.BHOBE FOR R.NO. 1 TO 3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		GAONKAR AND 2 ORS.,		
98	SA/68/2014	CHAMPAVATI TULSIDAS NAIK AND 5 ORS., VS KRISHNA K. NAIK AND 2 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR ADV. P. REMEDIOS ADV. A. KAISUKAR	
99	SA/77/2014	SHAIK AKTAR ALI AND 5 ORS., VS SHAIKH KASSIM	ADV. ASHWIN D. BHOBE ADV. U. KHOT	SHIVAN DESAI
100	SA/80/2014	ALICIA MARIA CRASTO, VS QUITERIA FERNANDES and 2 ORS.,	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. NEHA SHIRODKAR	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 AND 2 ADV. ASHWIN C. COSTA FOR R.NO. 1 & 2 ADV. RICHELLE ALMEIDA FOR R.NO. 1 & 2 ADV. JASON FERNANDES FOR R.NO. 1 & 2
101	SA/82/2014	GURUDAS VATTU CHAATIM ALDONKAR AND ANR., VS CHANDRAWATY DATTA CHATIM (SINCE DEC) AND 7 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. NEELAM PATIL ADV. SHRIRAM POLLE	ADV. VILAS P. THALI R.2,3,4A,4B,5 TO 8
102	SA/84/2014	WAMAN MAHADEV SAWANT VS UNITED INDIA INSURANCE COMPANY LTD., THR. ITS BRANCH OFFICER OF MAPUSA BRANCH	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR ADV. ANUSHA KAISUKAR ADV. PEARL ELSA REMEDIOS	ADV. A.R.S.NETRAVALKAR FOR RESPONDENT
103	SA/85/2014	ANANT GANPAT PAIDARKAR VS SHYAM KASHINATH KANEKAR AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ADV. R. G. RAMANI FOR R.NO. 1 TO 3
104	SA/86/2014	LYDIA MONTEIRO D'CRUZ () SINCE DECEASED) THR.	ADV. USGAONKAR SUDESH MANOHAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		LEGAL REPRESENTATIVES VS JACINTA D'SOUZA AND 5 ORS.,	ADV. MARIE ROSETTE PEREIRA ADV. MATONDKAR ANAGHA ARJUN	
105	SA/87/2014	COMMUNIDADE OF CORTALIM THR. ITS ATTORNEY JOHN PHILIP PEREIRA VS ANICETO LUIS DE SA AND ANR.,	ADV. SANDESH D. PADIYAR ADV. PRASHIL AROLKAR ADV. KRISHNA DESSAI ADV. ANJALI AGRAWAL	ADV. PAVITHRAN A.V FOR R.NO. 1 ADV. ANOOP ATCHUT GAOKER FOR R.NO. 1 ADV. KETAKI L. PEDNEKAR FOR R.NO. 1 ADV. KENY SANMAN RAJANIKANT FOR R.NO. 1
106	SA/89/2014	BIBIANA DINIZ GRACIAS AND ANR., VS FATIMA D'SILVA AND ANR.,	ADV. RYAN DA PIEDADE MENEZES THE APPELLANT ADV. NIGEL JOHN FERNANDES *~*THE APPELLANT ADV. GINA MARIA ALMEIDA *~*THE APPELLANT	ADV. ARUN DE SA FOR R.NO. 1 AND 2 ADV. ANACLETO VIEGAS FOR R.NO. 1 & 2 ADV. SIDDESH SHET FOR R.NO. 1 & 2 ADV. AGNETHA S. MONIZ FOR R.NO. 1 & 2 ADV. PANDURANG SHIRODKAR FOR R.NO. 1 & 2
107	SA/96/2014	MARIO MINGUEL MASCARENHAS VS VITHAL NAGUESH NAIK	ADV. DEVIDAS J. PANGAM	ADV. PANANDIKER GAURANG DIGAMBER FOR RESPONDENT ADV. VIBHAV RAJIV AMONKAR FOR RESPONDENT ADV. L. RAGHUNANDAN FOR RESPONDENT ADV. PEREIRA SUZETTE SAVIA. A FOR RESPONDENT
108	SA/98/2014	JOSE MARQUES AND ANR. VS GUSTAVO DE SOUZA.	ADV. ASHWIN D. BHOBE ADV. KHOT UMESH DIVAKAR	ADV. MICAEL ALELUIA CESAR FERNANDES FOR RESPONDENT ADV. CLIFF FERNANDES FOR RESPONDENT ADV. ALBERTO RODRIGUES FOR RESPONDENT ADV. SATISH J. PARULEKAR FOR RESPONDENT
	WITH XOB/11/2014	JOSE MARQUES AND ANR. VS	ADV. MICAEL ALELUIA CESAR FERNANDES	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	IN SA/98/2014	GUSTAVO DE SOUZA.	ADV. ALBERTO RODRIGUES ADV. SATISH J. PARULEKAR ADV. CLIFF FERNANDES	
109	SA/99/2014	MILAGRES GOMES VS EKNATH RAMCHANDRA LAAD	ADV. ASHWIN D. BHOBE ADV. U. KHOT ADV. V. SHETYE ADV. S. BHOBE	ADV. KHOLKAR PREMANAND ANAND FOR RESPONDENT
110	SA/100/2014	SIMON FERNANDES AND ANR., VS SUZANA PEREIRA.	ADV. R. G. RAMANI	ADV. SOMNATH B. KARPE FOR RESPONDENT ADV. ABHIJIT M. NAIK FOR RESPONDENT
111	SA/104/2014	ALFRAN CONSTRUCTION PVT. LTD. THR. ITS MANAGING DIRECTOR. VS NIRMAL GANGADEAN AND ANR.	ADV. JOSEPH VAZ ADV. SWATI NAIK	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. V.SHETYE FOR R.NO. 1 ADV. S.BHOBE FOR R.NO. 1
112	SA/111/2014	KOSHY BUILDERS REP. BY ITS PROPRIETOR KOCHU KOSHY THROUGH HIS LR'S. VS MACARIO RODRIGUES (EXPIRED) THROUGH LR'S. AND 5 ORS.,	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	ADV. SHIVAN DESAI FOR R.NO. 1A AND 1B
113	SA/1/2015	SHAIKH ABDUL GANI THROUGH LEGAL REPRESENTATIVES AND ANR., VS SHAIKH ABDUL RASHID AND 2 ORS.,	ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 AND 2 ADV. JASON FERNANDES FOR R.NO. 1 & 2 ADV. ASHWIN C. COSTA FOR R.NO. 1 & 2 ADV. RICHELLE ALMEIDA FOR R.NO. 1 & 2
114	SA/3/2015	SAYED SALIM SABUWALA AND 2 ORS., VS PAUL J. KOLLAN AND ANR.,	ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR ADV. SUZETTE PEREIRA	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 AND 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 & 2 ADV. ANUSHA KAISUKAR FOR R.NO.1 & 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
115	SA/4/2015	SANTOSH SHABA GAONKAR. VS SUSHANT VISHNU GAONKAR AND 4 ORS.,	ADV. SUDIN MANOHAR USGAONKAR ADV. TANVI K. KHANEKAR ADV. VINITA PALYEKAR ADV. PADGAONKAR KISHAN C	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. S.BHOBE FOR R.NO. 1 ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 5 ADV. V.SHETYE FOR R.NO.1
116	SA/12/2015	PANDHARINATH D. CHODANKAR. VS WAUSVEL J. S. MIRANDA AND ANR.,	ADV. SANJAY M. CHODANKAR ADV. ALDRIN MONTEIRO ADV. JUDAS CHAGAS SILVA ADV. PRASHILA NAIK ADV. SOHAN DESSAI	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO. 1 AND 2
117	SA/14/2015	SEBASTIAO XAVIER CARVALHO AND ANR., VS JOHN D'SOUZA THR. HIS ATTORNEY PEDRO FRANCISCO DOURADO @ PETER FRANCISCO DOURADO AND ANR.	ADV. CARLOS ALVARES FERREIRA ADV. P. MATLANE ADV. RICHARD ALMEIDA ADV. JASON FERNANDES	ADV. R. G. RAMANI FOR RESPONDENT
118	SA/19/2015	GOVIND MUCUND POROB GAONKAR@GOVIND M.PRABHU GAONKAR,THR.POA CHANDRAKANT V. PAI KIR AND ANR., VS JAYSHREE GOPANATH CHARI AND 28 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	
119	SA/23/2015	DR.DIGAMBAR V.S. TALAULIKAR. VS THE NEW INDIA ASSURANCE COMPNAY LIMITED AND ANR.,	ADV. RYAN DA PIEDADE MENEZES	ADV. U.R.TIMBLE FOR R.NO. 1 ADV. YADIKA MANDREKAR FOR R.NO. 1
120	SA/27/2015	LOXIMON SANVLO SHETKAR AND 13 ORS., VS RATNAKAR BHASKAR SHETKAR AND ANR.,	ADV. DEVIDAS J. PANGAM ADV. DEVIDAS J. PANGAM APPLT.1A-1N, 3A-3T& 13(A&B) ADV. SHIVADATTA PRAKASH MUNJ FOR LRS OF APPELLANTS	ADV. GALILEO FRANCISCO TELES FOR R.NO. 1 AND 2 ADV. DEEPAK S. FADKE FOR R.NO. 1 & 2 ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO. 1 & 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
121	SA/29/2015	KAMINI SHRIHARI GAONKAR. VS PRABHAKAR RAUJI SHET AND 3 ORS.,	ADV. KALPA GOVENKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 1
	WITH MCA/651/2016 IN SA/29/2015	KAMINI SHRIHARI GAONKAR. VS PRABHAKAR RAUJI SHET AND 3 ORS.	ADV. ADITI KAMAT ADV. KALPA GOVENKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 1
122	SA/37/2015	PANDHARINATH J. S. TALAULIKAR AND ANR., VS GNANA PRASAD PREM AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. P. KAUR ADV. DHARMANAND VERNEKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1 & 2 ADV. SAGAR SARMALKER FOR R.NO.1 & 2
123	SA/41/2015	SANTAN CIPRIANO FONSECA (EXPIRED) AND 4 ORS., VS EMEDIA CONCEICAO DE ROSARIO FONSECA E CORREIA AND 2 ORS.,	ADV. R. J. PINTO R J PINTO ADV. PRAGATI KUKALKAR ADV. WANYA M. GODINHO	ADV. PRASHEEN LOTLIKAR FOR R.NO.1 AND 2(A) ADV. L. RAGHUNANDAN U/LAS FOR R. NO.3 ADV. ADITI RAMESH NAIK FOR R.NO.1 & 2(A) ADV. AMONKER NILESH DIGAMBER FOR R.NO.1 & 2(A)
124	SA/46/2015	PRESENTATION CONVENT, THROUGH ATTORNEY SR. SHEILA DE SA. VS MARIA SAVIA BARRETO AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE	ADV. ROESHA MASCARENHAS FOR RESPONDENT 1 AND 2
125	SA/47/2015	ANIL LAXIMAN GHADI. VS BHIKAJI BABUSSO NAIK SATARDEKAR.	ADV. DEVIDAS J. PANGAM ADV. S.P. MUNJ	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. SAGAR SURENDRA SARMALKER R-1(ACDEFGHIJ&K) ADV. SHETYE VAISHALI VINAYAK FOR RESPONDENT ADV. FERNANDES ANNE LISE R-1(ACDEFGHIJ&K) ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. ASHWIN D. BHOBE R-1(A,C,D,E,F,G,H,I,J&K)
126	SA/48/2015	DAMU BABAL NAIK. VS GULABI SADANAND NAIK AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. DHARMANAND R. VERNEKAR ADV. PARIMAL REDKAR	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 TO 3 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1 TO 3
	WITH MCA/393/2016 IN SA/48/2015	DAMU BABAL NAIK. VS GULABI SADANAND NAIK AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. PARIMAL REDKAR ADV. DHARMANAND R. VERNEKAR ADV. FIONA AUDREY CARDOZO	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1 TO 3 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 TO 3
127	SA/52/2015	FILONIO COUTINHO, THROUGH REPRESENTED BY POA MITCHELE LUZICA COUTINHO AND 2 ORS., VS PEDRO ARFANO COUTINHO AND ANR.,	ADV. SUDESH USGAONKAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO. 1 AND 2 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R. NO. 2 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R. NO. 1.5 ADV. MAKARAND GOVIND DESSAI FOR R. NO. 2 ADV. IVAN SANTIMANO FOR R. NO. 2 ADV. MAKARAND GOVIND DESSAI FOR R. NO. 1.5 ADV. IVAN SANTIMANO FOR R. NO. 1.5 ADV. SHAILESH REDKAR FOR R.NO. 1 & 2
128	SA/61/2015	SHWARDE PHARMACEUTICAL (I) PVT. LTD., THROUGH ITS DIRECTOR ROHAN PRAKASH HEDE. VS HERALD PUBLICATION PVT. LTD., REPRESENTED	ADV. ASMITA TIRODKAR ADV. SANA SHAIKH ADV. ABHIJIT M. NAIK	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPOND ADV. SHAILESH REDKAR FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		BY ITS RECOVERY OFFICER VIDHYARTH KALIDAS NAIK.		
129	SA/63/2015	SANGITA BABURAO KERKAR AND 2 ORS., VS SHOBA ANJIKHANE.	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	ADV. S. Y. THALY FOR RESPONDENT ADV. SANTOSH SAWKAR FOR RESPONDENT
130	SA/76/2015	G.R. PRABHUGAONKAR. VS BHARGAVA ALUMINA INDUSTRIES, THROUGH ITS PARTNERS R.K.BHARGAVA.	ADV. S. M. SINGBAL	
131	SA/85/2015	DAVID D'SOUZA, REPRESENTED BY ATTORNEY LUIZA D'SOUZA @ ANNIE D'SOUZA AND ANR., VS VATSALA HARMALKAR (DECEASED) THROUGH OCCUPANTS.,	ADV. S. Y. THALY	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1(I) ADV. KAMAT GHANEKAR TANVI FOR R.NO.1(I) ADV. PADGAONKAR KISHAN C FOR R.NO.1(I) ADV. SAEESH V. NAIK FOR R.NO.1(I)
132	SA/87/2015	K. VENKATESH PAI. VS JOHN C. ZUZARTE (DECEASED) THROUGH LEGAL HEIRS AND 2 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. PADGAONKAR CHAITANYA PRAKASH ADV. ADITI NAIK	
133	SA/91/2015	ESSENTIAL PERSONAL SERVICES, REPRESENTED BY NARAYAN S. DESSAI. VS HOTEL GREEN PARK AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES STEPHANIE C. C. ALVARES NIGEL JOHN FERNANDES GINA MARIA ALMEIDA	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 TO 3 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 TO 3 ADV. ANUSHA D. KAISUKAR FOR R.NO.1 TO 3
134	SA/92/2015	SUNITA VINOD NAIK @ SUNITA VITHOBA SHIRODKAR. VS VINOD TULSHIDAS NAIK.	ADV. KAIF NOORANI U/LAS FOR APPELLANT	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPDT.
135	SA/101/2015	JOSE ALEIXO DE VIERA VELHO (DEC) THR. LRS., VS JITENDRA NARVENKAR.	ADV. VISHWADH SARDESSAI	ADV. VALMIKI MENEZES

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
136	SA/107/2015	SHANTABAI MANGUESH KAREKAR (SINCE DECEASED) REP. BY LEGAL REPRESENTATIVES., VS INDUMATI GANESH AGARWADEKAR (SINCE DECEASED) THROUGH HER LEGAL REPRESENTATIVES.,	ADV. DEVIDAS PANGAM ADV. PARIKSHIT SAWANT	J. ADV. ASHWIN D. BHOBE FOR R.NO.1A, B AND 2 S. ADV. S.BHOBE FOR R.NO.1A, B & 2
137	SA/112/2015	ANANDRAO VAMAN CHATIM. VS MANOHAR N. CHONKAR AND 2 ORS.,	ADV. PAVITHRAN A.V ADV. KENY SANMAN RAJANIKANT	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1 AND 2 ADV. KAMAT GHANEKAR TANVI FOR R.NO.1 & 2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1(A&B) ADV. KAMAT GHANEKAR TANVI FOR R.NO.1(A&B) ADV. VALMIKI MENEZES FOR R.NO.3 ADV. PADGAONKAR KISHAN C FOR R.NO.1 & 2
138	SA/116/2015	ABDUL DANKEWALA. VS MOHAMED HANIF DHANKEWALA.	ADV. PRASHEEN LOTLIKAR ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. VALLABH D. PANGAM R.NO.1(A) TO (G)
139	SA/3/2016	DASHARATH POPAT NAIK GAONKAR AND ANR., VS SANTOSH SHRIKANT NAIK GAONKAR.	ADV. PADGAONKAR CHAITANYA PRAKASH AKSHADHA GAWAS VAISHALI K. MAHATO SHIRODKAR PALLAVI MAHADEV	ADV. MAHESH AMONKAR FOR RESPONDENT ADV. PARINDA KANEKAR FOR RESPONDENT
140	SA/4/2016	BHASKAR BORKAR, REP. BY ATTORNEY NANDAN PILGAONKAR AND ANR., VS M. A. ANDREW AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SHETYE VAISHALI VINAYAK	
141	SA/5/2016	MOHAN KASHINATH RAUT DESSAI AND 5 ORS., VS ANTONIO PANTALEAO	ADV. ASHWIN D. BHOBE ADV. TEJASWINI KOLE	ADV. PARAG S RAO FOR RESPONDENT ADV. AGNETHA LOBO FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		FERRAO.		ADV. RASHMI NAIK FOR RESPONDENT
142	SA/7/2016	SITARAM DAMODAR SINAI DESSAI. VS PURSHOTTAM SITARAM SINAI DESSAI (DECEASED) THROUGH LRS AND 6 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. DEEP D. SHIRODKAR ADV. L. RAGHUNANDAN ADV. GAUTAMI AMEY KAKODKAR	ADV. VLEDSON LUCIO BRAGANZA FOR R.NO. 5, 6 AND 7 ADV. RAUNAQ RAO FOR R.NO.4 ADV. JOCELYN MARIA GODINHO FOR R.NO. 5, 6 & 7 ADV. DAKSHA LOTLIKAR FOR R.NO. 5, 6 & 7
143	SA/13/2016	SHANTARAM KESHAV GAONKAR (SINCE DECEASED) THROUGH LRS., AND 6 ORS., VS DAYANAND ARJUN GAONKAR AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH	
144	SA/16/2016	GOVIND R. ISLOOR. VS CROMPTON GREAVES LIMITED.	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. P.C.CHAWDIKAR FOR RESPONDENT ADV. D.P.CHAWDIKAR FOR RESPONDENT
	WITH SA/14/2016	GOVIND R. ISLOOR. VS CROMPTON GREAVES LIMITED.	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. P. C CHAWDIKAR FOR RESPONDENT ADV. D. PEDNEKAR FOR RESPONDENT ADV. P. S. PARAB FOR RESPONDENT ADV. D.P. CHAWDIKAR FOR RESPONDENT ADV. PRASANNA C CHAWDIKAR FOR RESPONDENT
145	SA/17/2016	MANOJ NAIK. VS CROMPTON GREAVES LIMITED.	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. P.C.CHAWDIKAR FOR RESPONDENT ADV. D.P.CHAWDIKAR FOR RESPONDENT
	WITH SA/15/2016	MANOJ NAIK. VS CROMPTON GREAVES LIMITED.	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	ADV. P. C CHAWDIKAR FOR RESPONDENT ADV. D.P. CHAWDIKAR FOR RESPONDENT ADV. P.S.PARAB FOR RESPONDENT ADV. D. PEDNEKAR FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
146	SA/22/2016	MULLA MUZAWAR AND ANR., VS JOAQUIM LOURENCE DIAS AND 3 ORS.,	ADV. KETAKI L. PEDNEKAR ADV. PAVITHRAN A.V	ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.4 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.2 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.10 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 3 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.1 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.7 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.3 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.5 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.9 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.8 ADV. VINOD VISHNU KORGAONKAR FOR R. NO. 1.6 ADV. PHADTE PANCHAM RAMCHANDRA FOR R. NO. 3 ADV. BERNARD FERNANDES FOR R. NO. 3 ADV. SAGAR B. RIVANKAR FOR R. NO. 3 ADV. VLEDSON LUCIO BRAGANZA FOR R. NO. 3
147	SA/26/2016	AGOSTINHO FRANCISCO ANTONIO DE JESUS CORREIA AFONSO ALIAS ANTONIO CORREIA AFONSOTHR.LRS.ANDANR VS PEDRO FERNANDES AND ANR.,	ADV. VINITA PALYEKAR ADV. KAMAT GHANEKAR TANVI	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1 & 2

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
148 SA/35/2016	RAVALNATH BUILDERS, REPRESENTED BY PARTNER RAJESH VASANT HARMALKAR. VS JAWAHAR HARIDAS CHAMPSI AND ANR.,	ADV. AJIT R. KANTAK ADV. RAJAS KANTAK	ADV. GAURISH N. AGNI FOR R.NO.1 AND 2 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO.1 & ADV. VIBERT NORONHA FOR R.N.1 & 2 ADV. EESHAN USAPKAR FOR R.NO.1 & 2
149 SA/46/2016	PANDURANG G. DESSAI (EXPIRED) THROUGH LRS., VS VITHOBA PUNDALIK XETE DESSAI.	ADV. SANDESH D. PADIYAR ADV. SANKALP SINAI BHANGUI ADV. HALARNKAR ADISH VINOD ADV. PRASHIL AROLKAR	ADV. R. G. RAMANI FOR RESPONDENT
150 SA/47/2016	JOAO @ JOHN FERNANDES(DECEASED) THROUGH HIS LRS. AND ANR., VS BERNADINA FERNANDES AND 6 ORS.,	ADV. PRANAY A KAMAT	ADV. VIBHAV RAJIV AMONKAR U/LAS FOR R-1 & 3
151 SA/48/2016	LALITA VALLABHENI. VS MAJOR (RETD.) VIREN ANTHONY THOMAS.	ADV. PRAVIN N. FALDESSAI ADV. PRIYANKA HAWANOOR ADV. VIDHATI SHETYE ADV. VENICIA LOURENCO ADV. MANSI NAIK	
152 SA/57/2016	HERBERT FERNANDES AND ANR., VS COMMUNIDADE OF LOUTOLIM, THR. ITS ATT. FRANCISCO MONTEIRO ALIAS FRANKY MONTEIRO.	ADV. PEREIRA TARSHISH LEO ADV. ALMEIDA MARIO JOAQUIM PINTO	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT ADV. IVINA MIRANDA FOR RESPONDENT ADV. LAXMI SAWANT FOR RESPONDENT ADV. SHRUTI BHOMKAR FOR RESPONDENT ADV. PRATIKSHA NAGVEKAR FOR RESPONDENT ADV. BAVINA KUKALEKAR FOR RESPONDENT
153 SA/62/2016	MIRACULO ABELIZA EUSTAQUIO ALEMAO AND	ADV. RYAN DA PIEDADE MENEZES	ADV. GAUTAMI AMEY KAKODKAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		3 ORS. VS EMMANUEL SALVADOR CIPRIANO ALEMAO AND 3 ORS.	ADV. RYAN DA PIEDADE MENEZES FOR APPELLANTS	AND 2 ADV. PEREIRA SUZETTE SAVIA. A R.NO.1,2,3 POA & 4 ADV. VIBHAV RAJIV AMONKAR R.NO.1,2,3 POA & 4 ADV. GAURANG D. PANANDIKER R.NO.1,2,3 POA & 4 ADV. GAUTAMI AMEY KAKODKAR FOR R.NO.3 POA & 4
154	SA/74/2016	PUSHPAWATI @ KESAR DATTARAM @ LAVU KHANDEKAR. VS YESHWANT M. KHANDEKAR.	ADV. AMAY ARJUN PHADTE	
155	SA/79/2016	GODE (GODI) BENA ZOTKAR (PARVATKAR) DECEASED THROUGH LRS. AND 2 ORS. VS SOUSTHAN OF SHRI CHANDRESHWAR BHUTHNATH (CHANDRAWADI) AND 4 ORS.	ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FURTADO	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1
	WITH SA/80/2016	GODE (GODI) BENA ZOTKAR (PARVATKAR) SINCE DECEASED THROUGH LRS., AND 2 ORS. VS SOUSTHAN OF SHRI CHANDRESHWAR BHUTHNATH (CHANDRAWADI) AND 4 ORS.,	ADV. PRASHEEN LOTLIKAR	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1
156	SA/84/2016	GEORGE PETER MENDES AND ANR. VS ROBERT MENDES (DEC) THR. HIS LRS. AND ANR.	ADV. BETQUECAR KARISHMA CUSTA	ADV. ASHWIN D. BHOBE FOR R.NO.1(A AND B) ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1(A & B)
157	SA/91/2016	SELLWELL FOODS AND BEVERAGES PVT. LTD.,	ADV. ALMEIDA COUTINHO CLEOFATO	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		REPRESENTED BY ITS AUT. SIGNATORY GAJANAN POROB. VS MOHAMMAD S. GHARE.	GARRETT ADV. SHAILESH REDKAR	
158	SA/94/2016	THEREZINHA FERNANDES E FONDEKAR @ MARIA TERESA FERNANDES E FONDEKAR AND 3 ORS., VS CAETANO JOSE FERNANDES.,	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR	ADV. GALILEO FRANCISCO TELES FOR RESPONDENT
159	SA/101/2016	FRANCISCO PATRICIO RODRIGUES AND 2 ORS., VS ALEIXO CIPRIANO ALBUQUERQUE AND 14 ORS.,	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI	ADV. DEVIDAS J. PANGAM FOR R-1,2,3,4,5,6,7,8 AND 9 ADV. DEVIDAS J. PANGAM FOR R. NO. 3 ADV. DEVIDAS J. PANGAM FOR R. NO. 8 ADV. DEVIDAS J. PANGAM FOR R. NO. 6 ADV. DEVIDAS J. PANGAM FOR R. NO. 7 ADV. DEVIDAS J. PANGAM FOR R. NO. 5 ADV. DEVIDAS J. PANGAM FOR R. NO. 2 ADV. DEVIDAS J. PANGAM FOR R. NO. 4 ADV. DEVIDAS J. PANGAM FOR R. NO. 9 ADV. SHIVDATT P. MUNJ FOR R. NO. 9 ADV. FERNANDES LUIS ALEX FOR R. NO. 9 ADV. KETAKI NAIK FOR R. NO. 9 ADV. SHIVDATT P. MUNJ FOR R. NO. 8 ADV. FERNANDES LUIS ALEX FOR R. NO. 8 ADV. KETAKI NAIK FOR R. NO. 8 ADV. SHIVDATT P. MUNJ FOR R. NO. 7 ADV. FERNANDES LUIS ALEX FOR R. NO. 7 ADV. KETAKI NAIK FOR R. NO. 7

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. SHIVDATT P. MUNJ FOR R. NO. 6
				ADV. FERNANDES LUIS ALEX FOR R. NO. 6
				ADV. KETAKI NAIK FOR R. NO. 6
				ADV. SHIVDATT P. MUNJ FOR R. NO. 5
				ADV. FERNANDES LUIS ALEX FOR R. NO. 5
				ADV. KETAKI NAIK FOR R. NO. 5
				ADV. SHIVDATT P. MUNJ FOR R. NO. 4
				ADV. FERNANDES LUIS ALEX FOR R. NO. 4
				ADV. KETAKI NAIK FOR R. NO. 4
				ADV. SHIVDATT P. MUNJ FOR R. NO. 3
				ADV. FERNANDES LUIS ALEX FOR R. NO. 3
				ADV. KETAKI NAIK FOR R. NO. 3
				ADV. SHIVDATT P. MUNJ FOR R. NO. 2
				ADV. FERNANDES LUIS ALEX FOR R. NO. 2
				ADV. KETAKI NAIK FOR R. NO. 2
				ADV. S.P.MUNJ FOR R-1,2,3,4,5,6,7,8 & 9
				ADV. FERNANDES LUIS ALEX FOR R-1,2,3,4,5,6,7,8 & 9
				ADV. KETAKI NAIK FOR R-1,2,3,4,5,6,7,8 & 9
160	SA/108/2016	RAM YESSO GAONKAR AND ANR., VS CLESFAS EUGENIO CUSTODIO CAEIRO AND 7 ORS.,	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI	ADV. SHIVAN DESAI FOR R.NO.8 ADV. JATIN RAMAIYA FOR R.NO.8 ADV. PRANAY A KAMAT FOR R.NO.1 ADV. BHARNE SADHVI MANGESH FOR R.NO.8 ADV. MARIA SILVEIRA FOR R.NO.8
161	SA/110/2016	NINETTE MACIEL, THR. CONST. ATT. FLORIANO	ADV. NIGEL DA COSTA FRIAS	ADV. ASHWIN D. BHOBE RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		LOBO AND 6 ORS., VS PAUL JOHN MENDES.,	ADV. SHRUTI BHOMKAR ADV. LAXMI SAWANT	ADV. BHOBE SHRADHA SUBHASH RESPONDENT ADV. R.SHIRODKAR RESPONDENT
162	SA/115/2016	JOHN HENRIQUES AND ANR., VS RATNA BALAKRISHNAN AND ANR.,	ADV. SOMNATH B. KARPE ADV. ABHIJIT M. NAIK ADV. ASMITA NAKUL TIRODKAR	ADV. JOSEPH VAZ FOR R.NO.1 ADV. JOSEPH VAZ FOR R.NO.2
163	SA/5/2017	NEVILLE SOUZA PROENCA AND ANR., VS SITABAI NAVELKAR AND 4 ORS.,	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	ADV. RYAN DA PIEDADE MENEZES U/LAS FOR R.NOS. 1 TO
164	SA/11/2017	CEASAR FERNANDES., VS SILVESTOR B. FERNANDES AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. NILESH V. S. SHIRODKAR FOR R. NO. 1.1 ADV. NILESH V. S. SHIRODKAR FOR R. NO. 1.2 ADV. NILESH V. S. SHIRODKAR FOR R. NO. 2
165	SA/26/2017	NARAYAN SHANTARAM DESSAI (DEC) THR. LRS. AND ANR., VS CHANDRASHEKAR SHANTARAM DESSAI @ SACARAM SHANTARAM DESSAI.,	ADV. RYAN DA PIEDADE MENEZES FOR P. NO. 1.3 ADV. RYAN DA PIEDADE MENEZES FOR P. NO. 1.1 ADV. RYAN DA PIEDADE MENEZES FOR P. NO. 2 ADV. RYAN DA PIEDADE MENEZES FOR P. NO. 1.2 ADV. STEPHANIE C. C. ALVARES FOR P. NO. 2 ADV. NIGEL JOHN FERNANDES FOR P. NO. 2 ADV. GINA MARIA ALMEIDA FOR P. NO. 2 ADV. STEPHANIE C. C. ALVARES FOR P. NO. 1.3 ADV. NIGEL JOHN FERNANDES FOR P. NO. 1.3 ADV. GINA MARIA ALMEIDA FOR P. NO. 1.3 ADV. STEPHANIE C. C. ALVARES FOR P. NO. 1.2 ADV. NIGEL JOHN FERNANDES FOR P. NO.	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT ADV. IVINA MIRANDA FOR RESPONDENT ADV. RALPH MASCARENHAS FOR RESPONDENT ADV. LAXMI SAWANT FOR RESPONDENT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			1.2 ADV. GINA MARIA ALMEIDA FOR P. NO. 1.2 ADV. STEPHANIE C. C. ALVARES FOR P. NO. 1.1 ADV. NIGEL JOHN FERNANDES FOR P. NO. 1.1 ADV. GINA MARIA ALMEIDA FOR P. NO. 1.1	
166	SA/32/2017	ALEX D'SOUZA AND ANR., VS ANTHONY FRANCIS D'SOUZA AND ANR.,	ADV. JOSEPH VAZ ADV. SWATI NAIK	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 - JAGANNATH JAYANT MULGAONKAR ADV. CATARINA FRANCIS RIBEIRO FOR R.NO.3 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.3
167	SA/34/2017	VALES TRADERS, THR. ITS PROP., CIRILO VALES., VS SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. JOYCE M. RODRIGUES	
168	SA/39/2017	SANDESH N.S. KOSSAMBE., VS CRISTALINA FERNANDES (DEC) AND 2 ORS.,	ADV. SHAILESH REDKAR FOR APPELLANT ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1(ADV. ASHWIN D. BHOBE FOR R.NO.2 AND 3 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.2 & 3
169	SA/48/2017	VITHOBA BABUSSO ADEL., VS GOKULDAS BABUSSO ADEL.,	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	ADV. AGHA IFTIKHAR FOR RESPONDENT ADV. RAKSHIT NAIK FOR RESPONDENT ADV. KETAN MORAJKAR FOR RESPONDENT ADV. FLAVIA FERNANDES FOR RESPONDENT
170	SA/56/2017	DISHA JAY SHIRODKAR	ADV. S. CHOPDEKAR	ADV. VINAYAK

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS JAY RAVI SHIRODKAR		GURUDAS PAI FOR RESPONDENT
171	SA/58/2017	AMOGH D. THALY., VS DOMENICA MAZZARA E SEQUEIRA AND 3 ORS.,	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL S. KAMAT	ADV. ROHAN PANDURANG DESAI FOR R.NO.1,2 AND 3 ADV. SANGELKAR VIDYANAND P. FOR R.NO.1,2 & 3 ADV. SIDDESH NANODKAR FOR R.NO.1,2 & 3 ADV. POOJA BANAULIKAR FOR R.NO.1,2 & 3 ADV. ABHAY CHIKHLIKAR FOR R.NO.1,2 & 3 ADV. SEETAL KERKAR FOR R.NO.1,2 & 3
172	SA/66/2017	STELLA LAWRENCE FREITAS, REP. ATTORNEY MARIA LAWRENCE FREITAS @ MARIA H. KOTHARI(DEC)REP. THR. LRS. VS SURYAKANT SHAMBHU MALVANKAR @ SRIACANTA SHAMBU MALVONCAR (DECEASED) THR. LRS. AND 2 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. ADITI NAIK	ADV. VALMIKI MENEZES FOR RESPONDENT ADV. MELISSA C. CONCEPTION FOR R.NO.2 ADV. VALMIKI MENEZES FOR R.NO.1(A,B,C & D) ADV. VALMIKI MENEZES FOR R.NO.1(F,G,H) ADV. VALMIKI MENEZES FOR R.NO.2
173	SA/80/2017	THOMAS D'AQUINO ANDRE AVELINO GRACIAS PEREIRA (DEC) REP. BY LRS. AND 8 ORS., VS CATARINA DEODITA MAURA RIBEIRO E PEREIRA AND 5 ORS.,	IN PERSON	
174	SA/83/2017	DAMIAO PANGO @ DAMIAO D'SA., VS RUMALDO PANGO (DEC) THR. HIS LRS AND ANR.,	ADV. NIGEL DA COSTA FRIAS ADV. CORREIA MARIA SIMONE JUDITH ADV. LAXMI SAWANT	ADV. ASHWIN D. BHOBE FOR R. NO. 1.7 ADV. ASHWIN D. BHOBE FOR R. NO. 1.8 ADV. ASHWIN D. BHOBE FOR R. NO. 1.2 ADV. ASHWIN D. BHOBE FOR R. NO. 1.5

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. ASHWIN D. BHOBE FOR R. NO. 2
			ADV. ASHWIN D. BHOBE FOR R. NO. 1.4
			ADV. ASHWIN D. BHOBE FOR R. NO. 1.3
			ADV. ASHWIN D. BHOBE FOR R. NO. 1.6
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 2
			ADV. ANNEЛИSE FERNANDES FOR R. NO. 2
			ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 2
			ADV. ANGLE CHIRAG AJAY FOR R. NO. 2
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.8
			ADV. ANNEЛИSE FERNANDES FOR R. NO. 1.8
			ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.8
			ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.8
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.7
			ADV. ANNEЛИSE FERNANDES FOR R. NO. 1.7
			ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.7
			ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.7
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.6
			ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.6
			ADV. ANNEЛИSE FERNANDES FOR R. NO. 1.6
			ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.6
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				1.5 ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.5 ADV. ANNEЛИSE FERNANDES FOR R. NO. 1.5 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.5 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.4 ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.4 ADV. ANNEЛИSE FERNANDES FOR R. NO. 1.4 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.4 ADV. CHIRAG RAMNIKLAL SHAH FOR R. NO. 1.3 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.3 ADV. ANNEЛИSE FERNANDES FOR R. NO. 1.3 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.3 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 1.2 ADV. ANGLE CHIRAG AJAY FOR R. NO. 1.2 ADV. ANNEЛИSE FERNANDES FOR R. NO. 1.2 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 1.2
175	SA/92/2017	TEREZA TRAVASSO AND ANR., VS ATCHUT GOPAL PAI RAITURKAR (DECEASED) THROUGH LEGAL HEIRS AND 2 ORS.,	ADV. A.D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. AJIT R. KANTAK FOR R.NO.1(A AND B) ADV. RAUNAK AJIT KANTAK FOR R.NO.1(A & B) ADV. RESHMA KANTAK FOR R.NO.1(A & B)

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
176 SA/99/2017	VENKATESH MANGESH XETH KAREKAR (DEC), THR. HIS LRS., THR. CONST ATT. THE APPELLANT NO. 1B., VS CLARA PINTO (DEC) THR. HER LRS. AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. ANNELISE FERNANDES	
177 SA/5/2018	BARTOLOMEO ROQUE CAETANO COUTINHO, REP. BY HIS CONST. ATT., PATRICIO OCTAVIANO COUTINHO., VS ROSA FELIZARDA FERNANDES E COUTINHO (DEC) THR. HER LRS. AND 3 ORS.,	ADV. PALYEKAR VINITA VISHRAM ADV. PADGAONKAR KISHAN C FOR P. NO. 1.3 ADV. PADGAONKAR KISHAN C FOR P. NO. 1.2 ADV. PADGAONKAR KISHAN C FOR P. NO. 1.6 ADV. PADGAONKAR KISHAN C FOR P. NO. 1.5 ADV. PADGAONKAR KISHAN C FOR P. NO. 1.1 ADV. SINAI USGAOKAR SHUKR SUDIN FOR P. NO. 1.1 ADV. MASHELKAR TANISHA AVINASH FOR P. NO. 1.1 ADV. KAMAT GHANEKAR TANVI	ADV. GAURISH N. AGNI FOR RESPONDENT NO. 2 ADV. SHUBHAM MANERKER FOR RESP.NO. 2 ADV. RAUNAK KANTAK FOR RESP. NO. 2 ADV. ABHAY NACHINOLKAR FOR R.NO.1(A) & (B) ADV. EESHAN USAPKAR FOR RESP. NO. 2 ADV. TANMAI TULSHIDAS GAWAS FOR RESP. NO. 2
178 SA/21/2018	SURYAKANT FATU SHETGAONKAR., VS PANDU FATU SHETGAONKAR AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 AND 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 & 2 ADV. SIYA U. DHARGALKAR FOR R.NO.1 & 2
179 SA/24/2018	MARTA FURTADO AND ANR., VS FATIMA ELECTRA JASMINE D'SILVA, REP. BY HER ATT., PEDRO DAMIAO LAZARIO CAEIRO.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. ANALIZ MARIA MENEZES FOR RESPONDENT
180 SA/36/2018	LAXMAN GOVIND VELIP AND 12 ORS., VS	ADV. KAMAT GHANEKAR TANVI ADV. PADGAONKAR	ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. PRANAY A KAMAT

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		COMMUNIDADE OF CANACONA, REP. BU ITS ATTORNEY, KRITESH V. NAIK GAONKAR AND 3 ORS.,	KISHAN C ADV. PRANAY A KAMAT FOR R.NO.3 ADV. PALYEKAR VINITA VISHRAM	FOR R. NO. 3.1 ADV. PRANITA NARAYAN GAWANDI FOR R. NO. 3.1 ADV. MAFIDA SHAIKH FOR R. NO. 3.1 ADV. KIRAN MORE FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.1 ADV. SAYELI G BANDODKAR FOR R.NO.1
181	SA/37/2018	KANTA EKU NAIK SHIRODKAR AND ANR., VS SHASHIKANT N. HANAMSHET AND 3 ORS.,	ADV. SIDHESH SHET	ADV. SANDESH D. PADIYAR FOR R.NO.1,2,3 AND 4 ADV. PRILAM PREMANAND PHADTE FOR R.NO.1,2,3 & 4 ADV. SHIRODKAR PRAYASH PRAVINKUMAR R.NO.1,2,3 & 4 ADV. SANKALP SINAI BHANGUI FOR R.NO.1,2,3 & 4
182	SA/41/2018	MARUTI HALLIKAR AND ANR., VS BABU ESSO NAIK (DEC) THR. LRS. AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. JAGANNATH JAYANT MULGAONKAR R-1(ABDEFGHIJANDK) ADV. PEARL E. REMEDIOS R-1(ABDEFGHIJ&K) ADV. RUPA D. BANAULIKAR R-1(ABDEFGHIJ&K)
183	SA/48/2018 IN SA/48/2018	FELICIA GOMES @ MAIRA FELICIA GOMES AND 8 ORS., VS MILTON COUNTINHO AND 5 ORS.,	ADV. JOSEPH RODRICKS ADV. JOSEPH RODRICKS APPELLANT NO.6(A&B)	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1
184	SA/54/2018	YUVRAJ VITHOBA KALANGUTKAR AND ANR., VS RATNAKAR VITHOBA KALANGUTKAR (SIN DEC) AND ANR.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. SAGAR SURENDRA SARMALKER	ADV. R. G. RAMANI FOR R.NO.1 AND 2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.3 ADV. SHENVI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				KAKODKAR PRANAV SURYAJI FOR R. NO. 1.1 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.7 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.4 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.5 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 1.6 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.1 & 2
185	SA/58/2018	SADA BABUSSO GAUDE AND 5 ORS., VS YESHWANT BABUSSO GAUDE (DEC) REP. THR. LRS. AND 5 ORS.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. SANDESH D. PADIYAR FOR RESP. NO. 1(D) AND 1(E) ADV. PRASHIL AROLKAR FOR R-1(A) & 2 ADV. SANDESH D. PADIYAR FOR RESP. NO. 1(A) & 2 ADV. SANKALP SINAI BHANGUI FOR R-1(A) & 2 ADV. PRASHIL AROLKAR FOR RESP. NO. 1(D) & 1(E) ADV. PRILAM PREMANAND PHADTE FOR R-1(A) & 2 ADV. SANKALP SINAI BHANGUI FOR R-1(D) & 1(E) ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R-1(A) & 2 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R-1(D) & (E) ADV. PRILAM PREMANAND PHADTE FOR R-1(D) & (E)

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
186	SA/60/2018	RAMA SHIRVOIKAR (DEC) THR. LRS., VISHNU NARAYAN DIUKAR., VS PARVATI RAJARAM GAUNS @ SHIRVOIKAR (DEC) THR. LRS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1(ABCDANDE) ADV. FERNANDES JASON BOSCO FOR R.NOS.1(ABCD&E) ADV. SHANE GOMES PEREIRA FOR R.NOS.1(ABCD&E)
187	SA/76/2018	NAFISA BI SHAIKH., VS GURUNATH PATADE AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. SHAILESH REDKAR FOR R.NO.1
188	SA/82/2018	SANTOSH NORU NAIK., VS PRAJOTI SANTOSH NAIK.,	ADV. AGHA IFTIKHAR ADV. KETAN MORAJKAR	
189	SA/90/2018	BARTHOLOMEU D'SILVA (DEC) THR. HIS LRS., VS JOHN FERNANDES AND 4 ORS.,	ADV. PARAG S RAO ADV. SHAMBHAVI PARAG RAO ADV. FEMY FERNANDES GOMES	ADV. SHAILESH REDKAR FOR R.NO.2 AND 3
190	SA/98/2018	CAESAR ANTHONY FERNANDES., VS MARTHA SALDANHA.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. FERNANDES ANNELISE	
191	SA/99/2018	RAMAKANT SUBRAO SHETYE., VS KASHINATH LAXMAN GADEKAR.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. SAGAR SURENDRA SARMALKER ADV. BHOBE SHRADHA SUBHASH	UTKARSH SAWANT KETAN MORAJKAR AGHA IFTIKHAR
192	SA/100/2018	UMESH MARUTI NAIK @ RAMA MARUTI NAIK AND ANR., VS NANDA JANA NAIK AND 3 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. THALI BALKRISHNA VISHWANATH	ADV. J. ABREU LOBO FOR R.NO.1,2,3 AND 4 ADV. PRATIKSHA JUBA MANDREKAR FOR R.NO.1,2,3 & 4 ADV. LINGUDKAR SNEHA KISHOR FOR R.NO.1,2,3 & 4 ADV. PREETAM TALAULIKAR FOR R.NO.1,2,3 & 4
193	SA/108/2018	KRISHNANATH	V. -	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	MALWANKAR (DEC) THR. HIS LRS., VS ARMANDO PEREIRA AND ANR.,	PRANAY KAMAT FOR PETITIONER NO 1.2 TO 1.6, 1.8, 1.9 ADV. PRANAY A KAMAT FOR P. NO. 1.2 NIKITA GAUNS FOR PETITIONER NO 1.2 TO 1.6, 1.8, 1.9 PRANITA GAWANDI FOR PETITIONER NO 1.2 TO 1.6, 1.8, 1.9 ADV. GAUNS NIKITA GAJANAN FOR P. NO. 1.2 ADV. PRANITA NARAYAN GAWANDI FOR P. NO. 1.2	
194 SA/3/2019	BISMARK CRISANTO FACHO AND ANR., VS ANICETO MANUEL MARTINS AND 7 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. CATARINA FRANCIS RIBEIRO	ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 AND 2 ADV. I MIRANDA FOR R.NO.1 & 2 ADV. P.R. NAGVEKAR FOR R.NO.1 & 2 ADV. B. KUKALEKAR FOR R.NO.1 & 2 ADV. NIGEL DA COSTA FRIAS FOR R. NOS. 3A,3B,4 ADV. LAXMI SAWANT FOR R. NOS. 3A,3B,4 ADV. L.SAWANT FOR R.NO.1 & 2
195 SA/34/2019	CAETANO R. CARDOZO AND ANR., VS APULI A. PARVATKAR AND 2 ORS.,	ADV. NAIK SUGANDHA SURENDRA ADV. DIVYA BAKAL ADV. JAY PRADIP SAWAIKAR	ADV. RAGHUNATH SHETKAR FOR R.NO.3(D) ADV. NIVON SERRAO FOR R.NO.3(D)
196 SA/89/2019	WALBURG VERISSIMO COUTINHO., VS COMMUNIDADE OF MARGAO, REP. BY ITS ATTORNEY AND 2 ORS.,	ADV. VALMIKI MENEZES	ADV. ASHWIN D. BHOBE FOR R.NO.3 ADV. ANGLE CHIRAG AJAY FOR R.NO.3 ADV. FERNANDES ANNELISE FOR R.NO.3 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.3
197 SA/103/2019	JOAQUIM GRACIAS., VS COMMUNIDADE OF	ADV. ASHWIN D. BHOBE ADV. ANGLE CHIRAG AJAY	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		BATIM.,	ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	
198	SA/19/2023	NASCIMENTA A. VAZ, REP. BY ATT. ANTONIO BARRETO (DEC) (AMEN. AS PER ORDER DTD. 18/2/19) AND 2 ORS VS MARIA CARMA FILOMENA GRACIAS BARRETO E DCOSTA AND 2 ORS	ADV. BYRON RODRIGUES LUVISHA T. DCUNHA	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 3 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 2 PANKAJ SHIRODKAR AMANDA JUDY WILMA GODINHO AKSHAY UDAY NAIK ADV. AMANDA JUDY WILMA GODINHO FOR R. NO. 2 ADV. AKSHAY UDAY NAIK FOR R. NO. 2 ADV. AMANDA JUDY WILMA GODINHO FOR R. NO. 3 ADV. AKSHAY UDAY NAIK FOR R. NO. 3

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

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